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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.2532/94

Dated New Delhi, this 26th day of March, 1996.

HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

Daya Chand
S/o Late Shri Sumera
R/o C-267, Netaji Nagar
NEW DELHI.

... Applicant

By Advocate: None.

versus

1. Government of National Capital Territory, through The Secretary P.W.D. Old Secretariat DELHI-110054.
2. Executive Engineer PWD, Division No.VII Delhi Administration R.R. Lines Ring Road NEW DELHI-110010.
3. Estate Officer Directorate of Estates Nirman Bhawan NEW DELHI.
4. Director Directorate of Estates Nirman Bhawan NEW DELHI. ... Respondents

By Advocate: Shri B. Lall

O R D E R (Oral)

Mr K. Muthukumar, M(A)

M.A.No.667 of 1996 has been filed by the respondents ^{stating} that this application has to be disposed of in the light of the judgement of the Supreme Court in S. S. Tiwari & Ors.' case.

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In the light of the Supreme Court's judgement, this application has to be rejected and the same is accordingly rejected. No costs.

K. Muthukumar
(K. Muthukumar)
Member(A)

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